| 204 | Written Answers to | [RAJYA SABHA] | Unstarred Questions | |
|-----|--------------------|---------------|---------------------|-------|
| 1 | 2 | 3 | 4 | 5 |
| 4. | Nagaland | 156.34 | 312.46 | 14.85 |
| 5. | Manipur | 112.12 | 215.56 | 13.97 |
| 6. | Mizoram | 66.60 | 150.76 | 17.75 |
| 7. | Tripura | 68.48 | 282.14 | 32.73 |
| 8. | Meghalaya | 77.73 | 270.11 | 28.29 |
| 9. | Assam | 580.05 | 1917.83 | 27.02 |

^{*} Excludes activities under wholesale/retail trade, legal, educational & social services, hotel and restaurants, transports.

(c) As per Government of India policy 10% of the total budget is earmarked for North Eastern Region. The Budget provided for development and promotion of MSMEs in NER during 2010-11, 2011-12 and 2012-13 in respect of Ministry of MSME is as under:—

(Rs in crore)

| Year | Budget Estimates | |
|---------|------------------|--|
| 2010-11 | 240.00 | |
| 2011-12 | 270.00 | |
| 2012-13 | 286.62 | |

Export of coir

3038. DR. PRABHAKAR KORE : Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of status of export of coir and coir products in the country during the last three years, year-wise;
- (b) whether it is a fact that there is enough scope for growth of coir industry in the country; and
- (c) if so, the response of Government thereto and the details of plans chalked out therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUMENTERPRISES (SHRI K.H. MUNIYAPPA): (a) Year-wise details of export of coir and coir products in the country during the last three years are given in Statement. {Refer to the Statement Appended to the Answer to USQ No. 3036 [Part (d)]}

(b) and (c) Yes Sir. There is enough scope for the growth of coir industry in the country. The Government through the Coir Board is implementing the following plan schemes for the sustainable development of Coir industry in the country;

1. Plan General:

- 1.1 Skill Upgradation, Quality Improvement Scheme and Manila Coir Yojana.
- 1.2 Development of Production Infrastructure.
- 1.3 Export Market Promotion.
- 1.4 Domestic Market Promotion.
- 1.5 Trade and Industry Related Functional Support Services.
- 1.6 Welfare Measures (Group personal accident insurance scheme for coir workers).
- 2. Plan Science and Technology.
- 3. REMOT (Rejuvenation, Modernization of Traditional Industries).
- 4. SFURTI (Scheme of funds for regeneration of traditional industries).

Export of iron ore and chrome ore

3039. SHRI RABINARAYAN MOHAPATRA: Will the Minister of MINES be pleased to state the steps taken on the recommendation of Chief Minister of Odisha *vide* his letter dated the 16th November, 2011 addressed to the Prime Minister and his letter dated 21st January, 2012 addressed to the Union Minister of State of the Ministry of Mines to discourage/ban export of iron ore and chrome ore which can be effectively utilized on value addition in the State?

THE MINISTER OF MINES (SHRI DINSHA J. PATEL): Export of minerals, including iron ore and chrome ore is guided by the Export-Import Policy. To conserve limited natural resources and to meet the domestic demand, duty on export of iron ore has been increased from 20% to 30% advalorem basis on all grades of iron ore (except